

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

STARRED QUESTION NO:470
ANSWERED ON:09.05.2012
INDIANS IN FOREIGN JAILS
Biju Shri P. K.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the existing framework under which the Indian citizens imprisoned abroad are brought back to the country;
- (b) whether bilateral agreements have been signed/finalised and/or are proposed so that the Indian citizens imprisoned abroad are brought back and lodged in jails in India for the remaining period of sentence;
- (c) if so, the details thereof;
- (d) whether complaints/reports have been received from Indians, imprisoned in foreign jails, regarding ill-treatment meted out to them; and
- (e) if so, the details of such complaints received during the last one year along with the response of the Government thereto?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) to (e): The information is being collected and will be laid on the Table of the House.